

## Annexure-7

Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022

List of Creditors as on: 18.05.2022

## List of operational creditors (Government Dues)

(Amount in Rs)

Sl.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingence- nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica- tion	Remark s, if any
No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable				
1	Office of Assistant Commissioner of State Tax, Plot No. 123. Sector 9, Opp S. T Bus Stand, Gandhidham	State Government	07.04.2022	280,083,156	280,083,156	Tax dues	Not related	-	-	-	-	
2	Addl DGFT, Nishta Bhawan, 48, Sir Vithaldas Thackersey Marg, Churchgate, Mumbai-400020.	Customs Department	11.04.2022	2,271,156,188	468,860,233	Custom Duty	Not related	-	-	-	180,22,95,954	Claim under verification pending receipt of further information.
3	Central GST Commissionerate, Kutch-Gandhdham, Deapartment of Revenue, Ministry of Finance, Govt, India	Central Govt of India	07.05.2022	805,852,720	805,852,720	Central Excise	Not related	-	-	-	-	
	<b>Total</b>			<b>3,357,092,064</b>	<b>1,554,796,109</b>	-	-	-	-	-	-	